

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 25(ND)16
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: M/s. Pooja Devi Goyal V/s. M/s. Seven Star Buildmart Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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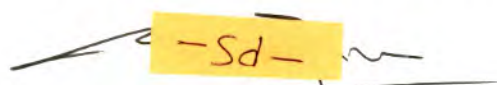
Present: For Petitioner (s) : Mr. Pawan Sharma, Advocate
Ms. Arpita Yadav, Advocate

For Respondent (s) : Mr. Ankit Singal, Advocate
Mr. Zinnea Mehta, Advocate

Order

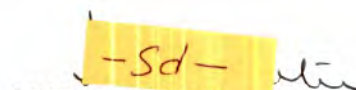
Both the counsels confirm that talks of compromise are in process. In view of the same, an adjournment is being prayed for.

At their request adjourned to 29th August 2017.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]